



Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Srinagar

Notification
Srinagar, the 4th September, 2018

SRO 366 In exercise of the powers conferred by sub-section (1) of section 11 of the Jammu and Kashmir Goods and Services Tax Act, 2017 (Act No. V of 2017), the State Government, on being satisfied that it is necessary in the public interest so to do, on the recommendations of the Council, hereby exempts the intra-state supplies of handicraft goods, the description of which is specified in column (3) of the Table below, falling under the tariff item, sub-heading, heading or Chapter, as specified in the corresponding entry in column (2), from so much state tax leviable thereon under section 9 of the said Act as is in excess of the rate specified in column (4) of the said Table.

Explanation - For the purpose of this notification, the expression "handicraft goods" means -Goods predominantly made by hand even though some tools or machinery may also have been used in the process; such goods are graced with visual appeal in the nature of ornamentation or in-lay work or some similar work of a substantial nature; possess distinctive features, which can be aesthetic, artistic, ethnic or culturally attached and are amply different from mechanically produced goods of similar utility.

Table

S.No.	Chapter, Heading, Subheading or Tariff item	Description of Goods	Rate
(1)	(2)	(3)	(4)
1.	3406	Handcrafted candles	6 %
2.	4202 22, 4202 29, 4202 31 10, 4202 31 90, 4202 32, 4202 39	Handbags including pouches and purses; jewellery box	6 %
3.	4416, 4421 99 90	Carved wood products, art ware/decorative articles of wood (including inlay work, casks, barrel, vats)	6 %
4.	4414 00 00	Wooden frames for painting, photographs, mirrors etc	6 %
5.	4420	Statuettes & other ornaments of wood, wood marquetry & inlaid, jewellery box, wood lathe and lacquer work [including lathe and lacquer work, ambadi sisal craft]	6 %

6.	4503 90 90 4504 90	Art ware of cork [including articles of sholapith]	6 %
7	4601 and 4602	Mats, matting and screens of vegetable material, basketwork, wickerwork and other articles of vegetable materials or other plaiting material, articles of loofah (including of bamboo, rattan, canes and other natural fibres, dry flowers (naturally dried), articles thereof, ringal, raambaan article, shola items, Kouna/chumthang (water reeds) crafts, articles of Water hyacinth, korai mat]	2.5 %
8.	4823	Articles made of paper mache	2.5 %
9.	5607, 5609	Coir articles	2.5 %
10.	5609 00 20, 5609 00 90	Toran, Doorway Decoration made from cotton yarn or woollen yarn and aabhala (mirror) with or without hanging flaps	2.5%
11.	57	Handmade carpets and other handmade textile floor coverings (including namda/gabba)	2.5 %
12.	5804 30 00	Handmade lace	2.5 %
13.	5805	Hand-woven tapestries	2.5 %
14.	5808 10	Hand-made braids and ornamental trimming in the piece	2.5 %
15.	5810	Hand embroidered articles	2.5 %
16.	6117, 6214	Handmade/hand embroidered shawls of sale value not exceeding Rs. 1000 per piece	2.5 %
17.	6117, 6214	Handmade/hand embroidered shawls of sale value exceeding Rs. 1000 per piece	6 %
18.	6802	Carved stone products (e.g., statues, statuettes, figures of animals, writing sets, ashtray, candle stand)	6 %
19.	6815 99 90	Stone art ware, stone inlay work	6 %
20.	6912 00 10 6912 00 20	Tableware and kitchenware of clay and terracotta, other clay articles	6 %
21.	6913 90 00	Statuettes & other ornamental ceramic articles (incl blue potteries)	6 %
22.	7009 92 00	Ornamental framed mirrors	6 %
23.	7018 10	Bangles, beads and small ware	2.5 %
24.	7018 90 10	Glass statues [other than those of crystal]	6 %
25.	7020 00 90	Glass art ware [incl. pots, jars, votive, cask, cake cover, tulip bottle, vase]	6 %
26.	7113 11 10	Silver filigree work	1.5%
27.	7117	Handmade imitation jewellery (including natural seeds, beads jewelry, cardamom garland)	1.5%

7326 90 99	Art ware of iron	6%
7419 99	Art ware of brass, copper/ copper alloys, electro plated with nickel/silver	6%
7616 99 90	Aluminium art ware	
8306	Bells, gongs and like, non-electric, of base metal, statuettes, and other ornaments, of base	6%
9405 10	Handcrafted lamps (including panchloga lamp)	
9401 50, 9403 80	Furniture of bamboo, rattan and cane	6%
9503	Dolls or other toys made of wood or metal or textile material [incl wooden toys of sawantwadi, Channapatna toys, Thanjavur doll)	6%
9504	Ganjifa card	6%
9601	Worked articles of ivory, bone, tortoise shell, horn, antlers, coral, mother of pearl,	6%
9602	Worked vegetable or mineral carving, articles thereof, articles of wax, of stearn, of	6%
9701	Hand paintings drawings and pastels (incl Mysore painting, Rajasthan painting, Tanjore painting, Palm leaf painting, basoli etc)	
9703	Original sculptures and statuary, in metal, stone or any other material	6%

Modification shall be deemed to have come into force w.e.f. 27th day of July, 2018.

By order of the Government of Jammu & Kashmir.

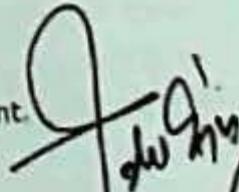
Sd/-
(Navin K. Choudhary), IAS
Principal Secretary to Government
Finance Department

Dated: 04.09.2018

ET/Estt/119/2017-Part-III

Copy to the:-

- Secretary, GST Council, New Delhi.
- All Financial Commissioners.
- Principal Resident Commissioner, J&K Government, New Delhi.
- Principal Secretary to Hon'ble Governor.
- All Principal Secretaries to Government.
- All Commissioner/Secretaries to Government.
- Divisional Commissioner, Jammu/Kashmir.
- Excise Commissioner, J&K.
- Commissioner, Commercial Taxes, J&K.
- Additional Commissioner, Commercial Taxes (Adm) Jammu/Kashmir.
- Additional Commissioner, Commercial Taxes Tax Planning, J&K.
- Pt. Secretary to Hon'ble Advisor (V).
- President Kashmir Chamber of Commerce & Industry, Kashmir.
- President Federation of Industry, Kashmir.
- President Chamber of Commerce & Industry, Jammu.
- President Industries Association Bari Brahmana/Samba.
- President Tax Bar Association, Jammu/Srinagar.
- General Manager, Government Press Jammu/Kashmir.
- Private Secretary to Principal Secretary to Government, Finance Department.
- Government Order file/Stock file/ Incharge website.


(Dr. Aadil Fareed)
Under Secretary to Government
4/9/18